

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 583 of 2020**

**IN THE MATTER OF:**

**Office of the Asst. State Tax Commissioner**

**...Appellant**

**Versus**

**Parthiv Parikh, Resolution Professional & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Aditya Vijay Kumar, Ms. Garima Malhotra and  
Mr. Aneesh Sadhwani, Advocates.**

**For Respondents: Mr. Avdehesh Kr. Varshney, Advocate for R-1.**

**Mr. Arjun Chawala, Advocate for R-2 & 4.**

**ORDER**  
**(Through Virtual Mode)**

**18.09.2020:** I.A. No. 2027/2020 has been filed by the Appellant seeking impleadment of 'Parixit Irrigation Ltd.' as Party Respondent No. 4. The application is taken on record and 'Parixit Irrigation Ltd.' is impleaded as Respondent No.4.

At this stage, Mr. Arjun Chawla, learned counsel for Respondent No. 2 submits that he will appear on behalf of Respondent No. 4 as well.

Service upon Respondents is complete.

Let the Respondents file their reply affidavits within two weeks. Rejoinder, if any, may be filed by the appellant within 10 days thereof.

Cont'd..../

Learned counsels for the parties may also file their short written submissions, not exceeding three pages with their pleadings.

List the appeal 'for admission (after notice)' on **16<sup>th</sup> October, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*